GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2082

TO BE ANSWERED ON JULY 31, 2018

URBAN POOR

No. 2082 SHRI CHANDRA PRAKASH JOSHI SHRI RAMDAS C. TADAS

Will the Minister of Housing & Urban Affairs be pleased to state:-

- (a) the total number of urban poor in the country at present including migrants;
- (b) whether urban poor/migrants living in various metropolitan cities and cities are covered under JNNURM and if so, the details thereof;
- (c) whether the Ministry has held any fruitful discussion with Ministry of Labour and Employment for providing social security to these people; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) As per Poverty Estimates for 2011-12 released by erstwhile Planning Commission, the total number of persons below poverty line in urban areas was estimated as 5.32 crore. The estimates do not mention the number of migrants separately.

- (b) The objectives of JNNURM, inter-alia, included provision of basic services to the urban poor including security of tenure at affordable prices, improved housing, water supply and sanitation, and ensuring delivery of other existing universal services of the government for education, health and social security.
- (c) & (d) The Government of India has enacted The Unorganised Workers' Social Security Act, 2008 to provide for the social security and welfare of unorganised workers.
